

# **MEGHALAYA LEGISLATIVE ASSEMBLY**

## **BUDGET SESSION**

### **LIST OF BUSINESS**

**FRIDAY, MARCH 11, 2016**

### **GOVERNMENT BUSINESS**

1. Questions.
2. Shri JOHN LESLEE K. SANGMA, MLA to call the attention of the Minister in- charge Education under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in “The Shillong Times (GE)” dated 25th February, 2016 under the caption “Mid Day Meal Cooks seek DC’s intervention on Salary issues”.
3. Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to present the Supplementary Demands for Grants and Supplementary Appropriation for 2015-2016.
4. Reply of the Chief Minister to the Debate on Governor’s Address.

*Shillong,  
The 10<sup>th</sup> March, 2016.*

*Andrew Simons,  
Commissioner & Secretary,  
Meghalaya Legislative Assembly.*